

**NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
CUTTACK**

ORDER SHEET OF THE HEARING ON 14th JULY, 2021, 03:00 P.M.

CP (IB) No. 186/CB/2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V. K.
2. Hon'ble Member(T), Shri Satya Ranjan Prasad**

Name of the Company	Rubber O Malabar Products Pvt. Ltd. -Vs- M/s. Laxmiasho Conveyors & Variants Pvt. Ltd.
Under Section	9 IBC

For Petitioner (s)

Mr. S.S. Mohanty, Adv.
Mr. Kaushik Mandal, Adv.
Mr. Swayamjit Rout, Adv.

For Respondent (s)

Mr. CS Anuj Kumar Solanki

ORDER

CP (IB) No. 186/CB/2020, after extensive hearings spread over 3 days, the parties have arrived at settlement, which has culminated in an agreement dated 14.07.2021. The settlement agreement is taken on record and shall form part of the Order.

CP (IB) 186/CB/2020 is dismissed as withdrawn in accordance with the settlement agreement. Liberty, is, however, granted to the Operational Creditor to revive the Company Petition at the stage at which it was left off, in there is any default on the part of the Corporate Debtor.

Sd

**Satya Ranjan Prasad
Member (Technical)**

Sd

**Rajasekhar V.K.
Member (Judicial)**